GOVERNMENT OF INDIA MINISTRY OF SHIPPING DIRECTORATE GENERAL OF SHIPPING JAHAZ BHAVAN

JAПAZ BПAVAN W. H. MARG

MUMBAI – 400 001.

DG Shipping Order No. 07 of 2013

(Corrigendum to the DGS Order No. 7 / 2012)

F. No: CR/MIS/1/ 2009 Dated: 21 .03.13

Sub: Certificate of Competency as Cook in the Merchant navy-reg

By the DGS Order No. 7 of 2012 [F. No. CR/MISC/1/2009] dated 17.12.12, the eligibility criteria, by way of educational qualification & experience for an Indian seafarer to obtain a Certificate of Competency(CoC) as a Cook, was revised in order to stream- line the procedures appurtenant thereto. One of the said criteria is the issuance of the competency certificate on the basis of onboard ship experience as a Cook for minimum period of 24 months, as specified in Para 5.2.4 of the said DGS Order. Besides the criteria of 6 months of Pre-sea training set out in Para 5.2.3. of the said Order was, prior to the same, of 4 months duration. This has led to a difficulty for the letter candidates to qualify for such a CoC.

- 2. The said Order has, however, limited the incumbent cooks who have otherwise served in different capacities as Trainee Cook, Assistant Cook, Second Cook & Cook having served on a Naval vessel, from obtaining a Certificate of Competency as a Cook. The onboard ship training gained by these candidates during their tenure on-board requires consideration for such certification. Moreover, there are Cooks serving in the merchant navy who have composite experience of working on Naval as well as merchant navy vessels.
- 3. Now, therefore, considering the above- mentioned situations, the Director General of Shipping [DGS], Govt. of India in exercise of the power conferred on him by section 456(I) of the Merchant Shipping [MS] Act, 1958, as amended, read with the notification issued by the Government of India vide S.O. No. 3 dated 17.12.60, delegating the said power to him, here by modifies, mutatis mutandis, the said eligibility

criteria under paras 5.2.3 & 5.2.4 of the said DGS Order No. 7 of 2012, for obtaining a Certificate of Competency as a Cook as under;

- 3.1 Successful completion of the DGS approved Certificate Course in Maritime Catering (CCMC)/ Saloon Rating from a DGS approved Maritime training Institute with 6 months of sea service as a cook.
- 3.2 Serving seafarers, with sea service as Trainee Cook, Assistant Cook, Second Cook & Cook, but without educational qualification as prescribed Para in the 5.2.1 to 5.2.3 of the said DGS Order No. 7 of 2012 are also eligible to apply for CoCs as Cooks, provided such seafarers covered by Para 5.24 of the said DGS Order No. 07 /2012 have obtained sea service of 24 months in the said categories before 31.12.13, on board any ship of any flag, other than a fishing vessel and sailing vessel and submit a documentary proof to that effect. Cooks who have the requisite sea time and training certificates from the Indian Navy, along with a sea experience of 6 months duration on board of merchant vessels in the said capacities, are also eligible to apply for the said CoCs. Applications from seafarer under these categories shall be received & processed by the Shipping Masters, Govt. Shipping Offices, Chennai, Kolkata & Mumbai only up to 31.03.14.
- 4. Such Certificate of Competency as a Cook in merchant navy shall be issued in the revised format as enclosed herewith (Annexure I: 1 page).
- 5. All the other terms & conditions prescribed in the said DGS Order No. 7of 2012 remain unchanged.
- 6. This order comes into force with an immediate effect & shall remain inforce until further orders.

Sd/(Gautam Chatterjee)
Director General of Shipping
Ex- officio Additional Secretary to
The Government of India.

Encl: As above

- I. Copy to forwarded for an information & necessary action to the;
 - 1. Shipping masters, Mumbai, Chennai & Kolkata
- 2. Surveyors-in-charge, Mercantile Marine Departments, Vizag/Tuticorin/Port Blair/ Jam nagar/ Marmagoa/ New Mangalore/ NOIDA.
 - 3. Principal Officers, MMDs, Mumbai/Kolkata/Chennai/ Kochi/ Kandla
 - 4. Directors, Seamen's Employment Offices, Mumbai/Chennai/Kolkata
 - 5. Indian Maritime University, Chennai/LBS College, Mumbai.
 - 6. DGS approved Maritime training institutes.
 - 7. N.T.Branch/ Training Branch/ Engineering Branch, DGS, Gol.
 - 8. Hindi Branch, DGS, Gol for translation.
 - 9. Computer Branch, DGS, Gol.
 - 10. Sr.P.S. to the DGS.
- II. 1. Copy to submit for information to:

The Secretary to the Govt. of India, Ministry of Shipping, Transport Bhavan, 1, Parliament Street, New Delhi.

GOVERNMENT OF INDIA

MINSTRY OF SHIPPING

GOVERNMENT SHIPPING OFFICE

	Rule6(1) First Schedule
	TE OF COMPETENCY
AS COOK	IN MERCHANT NAVY
Registration No. CC/MUM/	Date:
This is to certify that Shri	
particulars of whom is appended below	has been found duly qualified to fulfill the duties of
Ship's cook on board a ship in the Merc	chant Navy, the Central Government hereby grants
this Certificate of Competency;	
1. CDC No.:	2. Date of Birth:
3. Place of Birth:	4. Height:
5. Colour of (a) Eyes:	(b)Hair:
()	6. Tattoo or other distinguishing marks (if any):-
	3 3 ()/
Photograph	
Filotograph	
()	
Signature of the Seaman to whom this	
Certificate is issued	
Continuate to locada	
Issued at the Port of Muml	bai on this Day of 20
isousu at the Fort of Mann	5a, 51, 6116 2a, 51
	Signature of Issuing Authority

Note: 1. If the Certificate has been cancelled or suspended, it shall be delivered to the authority as specified in Section 378 of the Act.

Seal

2. Any person other than the holder of a certificate who comes into possession thereof is requested transmit it forthwith to the Shipping Master, of the port from where this CoC has been is

APPLICATION FORM FOR ISSUE OF CERTIFICATE OF COMPETENCY AS COOK

To, The Shipping Ma	ister						
Mumbai/Kolkata							
1. Details of Fee	•						
a) Deal Durft May							
a) Bank Draft No: b) Bank Name:							
C) Amount: d)				d) Date of Issue:			
2) Name of Appl	icant:						
3) Address:							
3) Address:							
4) CDC No:		Issue Date:					
5) Training Detai	ils (if any):						
Sr. NO.	oetails of sea service: NO. Name of the Company Cate		Category /Rank	Period of Sea Service			
	Vessel	Name with	Category / Name	From	То		
		RPSL No.					
Declaration:							
 I hereby declare that all the statements made in this application are true and complete to the best of my knowledge and belief and nothing has been concealed / distorted. I also affirm and declare that I have not previously been issued with Certificate or Competency as Cook from any Shipping Master in India. 							
Place:		Signature of the Applicant:					
Date:		Name of the Applicant:					
	s with application						
1) CDC in Original 4) Self Attested Copy of Training Certificate (if any)							
 2) 2 passport size photographs 3) Demand Draft of Rs. 500/- 6) Self Attested Copies of Sea Service Certificate (if any 6) Self Addressed Envelope with Rs 50/ Postage Star 					• • • • • • • • • • • • • • • • • • • •		
3) Demand Draft of Rs. 500/- 6) Self Addressed Envelope with Rs 50/ Postage Stamp for CoC to be sent by Post.							
7) SPECIMEN SIGNATURE OF SEAMAN							